अधीन निम्नलिखित पन्नों की एक-एक प्रति (मंग्रेजी तथा हिन्दी में) सभा पट्स पर रखता हं:

- (i) 1989-- 90 के वर्ष के हिन्दुस्तान ग्रागॅनिक केमिकल्स लिमिटेड, रासायनी (महाराष्ट्र) का 29वां वार्षिक प्रतिवेदन ग्रीर लेखे, लेखाग्रो पर लेखा-परीक्षको के प्रतिवेदन ग्रीर उस पर भारत के नियंत्रक महालखापरीक्षक की टिप्पणियों सहित ।
- कार्यकरण की (ii) कम्पनी के सरकार द्वारा समीक्षा । पुस्तकालय मे रखी गईं। (क) ग्रौर (ख) के लिये देखिये स० एल० टी० 1833/91]

MOTION FOR ELECTION TO THE GOVERNING COUNCIL OF NORTH EASTERN INDIRA GANDHI RE-GIONAL INSTITUTE OF HEALTH AND MEDICAL SCIENCES. SHILLONG.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI SHAKEELUR REHMAN) Madam. I beg to move

"That in pursuance of sub-rule (b) of rule (3) read with sub-rule (d) of rule 4 of the Rules of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, this House do proceed to elect, in such manner as the Chairman may direct, one member from among the members of the House to be a member of the Governing Council of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong."

The question was put and the motion was adopted.

MOTION FOR ELECTION TO THE TEA BOARD.

waters to Tamil Nadu

बाणिक्य मंत्रालय में उप मंत्री (थी शांतिसास पुरुवोत्तम पटेल) : उपसभापति महोदया, में प्रस्तुत करता हु कि :

"चाय नियम 1954 के नियम 4 नियम (1) के खंड (ख) के ग्रधिनियम, 153 पठित चाय की धारा 4 की (1953 का 29) उपघारा (3) के खण्ड (च) के अनुसरण में, यह सभा ऐसी रीति से, जैसे सभापति निदेश दें, सभा के सदस्यों में से एक सदस्य को चाय बोर्ड का सदस्य होने के लिये निर्वाचित करने की कार्यवाही करें।"

The question was put and the motion was adopted.

CAUVERY RELEASE OF RE. WATERS TO TAMIL NADU

NATA-SHRIMATI JAYANTHI RAJAN: (Tamil Nadu): Madam, we have to raise an important issue regarding the supply of the Cauvery waters to Tamil Nadu .. (Interruptions) ...

SHRI V. NARAYANASAMY (Pondicherry). Madam, I raised the issue of supply of the Cauvery waters to Nadu . (Interruptions) .. Madam, I already raised the issue during Question Hour. . (Interruptions) ...

THE DEPUTY CHAIRMAN. No, please . (Interruptions) go back to your seats. (Interruptions) You can raise the issue from your seats (Interruptions) Please go back to your seats (Interruptions) Please go back to your seats and make your mentions

(Interruptions) Please go back to your seats and raise your issues; I can hear you (Interruptions). Please go back; otherwise, I won't listen I won't (Interruptions) listen to you (Interruptions) Please go back. (Interruptions)... Go back, back... (Interruptions)... I